

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.720/2015
In
OA No.2367/2015**

New Delhi, this the 18th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sombir
Aged about 26 years
S/o Shri Satyabir
R/o Village Suthai, Post Suthana
Distt. Rewari, Tehsil Bawai-123501 Petitioner

(By Advocate:None for the applicant)

VERSUS

Amitava Bhattacharyya
Chairman
Staff Selection Commission
Headquarters, Block No.12
CGO Complex, Lodhi Road
New Delhi -3. Contemnor/Respondent.

(By Advocate:Shri Gyanender Singh)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

When this matter is taken up, the learned counsel for the respondent submits that they have fully complied with the Orders of this Tribunal and prays for dismissal of the CP.

2. In the circumstances and in view of the compliance of the Orders, the CP is closed and notice is discharged. No costs.

**(Shekhar Agarwal)
Member (A)**

(V. Ajay Kumar)
Member (J)

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